

BEFORE THE HON'BLE NATIONAL COMPANY LAW TRIBUNAL,
AMARAVATHI BENCH

CP (IB) No. 215/9/AMR/2019

IN THE MATTER OF FILING OF MEMO BY WAY OF REPORT CERTIFYING
THE CONSTITUTION OF COMMITTEE OF CREDITORS UNDER REGULATION
17 (1) OF THE IBBI (INSOLVENCY RESOLUTION PROCESS OF CORPORATE
PERSON) REGULATIONS, 2016 BY THE INTERIM RESOLUTION
PROFESSIONAL

IN THE MATTER OF: GUNTUR MULTI PACKAGING INDUSTRIES PRIVATE
LIMITED

Between:

M/s Sudhaavarshini Paper Mills Private Limited

... Applicant/ Operational Creditor

Vs

M/s GUNTUR MULTI PACKAGING INDUSTRIES PRIVATE LIMITED

...Respondent/ Corporate Debtor

List of Secured financial creditors

(other than financial creditors belonging to any class of creditors)

As on March 10, 2022

**Secured financial creditors
(other than financial creditors belonging to any class of creditors)
As on March 10, 2022**

(Amount in INR)

Sl. No.	Name of the Financial Creditor	Total Amount Claimed	Total Amount Admitted	Voting Share (%)
1.	Union Bank of India	₹ 2,12,19,484	₹ 2,12,19,484*	100%
	Total Financial Debts	₹ 2,12,19,484	₹ 2,12,19,484	100%

* Books of accounts of the **CD** were not made available and hence, the claim was admitted provisionally based on the documentation, agreement, loan covenants, acknowledgments etc.

BEFORE THE HON'BLE NATIONAL COMPANY
LAW TRIBUNAL,
AMARAVATHI BENCH

CP (IB) No. 215/9/AMR/2019

IN THE MATTER OF FILING OF MEMO BY THE
INTERIM RESOLUTION PROFESSIONAL

IN THE MATTER OF:

M/s SUDHA AVARSHINI PAPER MILLS PRIVATE
LIMITED

...Operational Creditor

Versus

M/s GUNTUR MULTI PACKAGING INDUSTRIES
PRIVATE LIMITED

...Corporate Debtor

**Secured financial creditors
(Other than financial creditors belonging to any class of creditors)
As on March 10, 2022**

Filed on: March 17, 2022

Filed by:

Siva Sai Hari Bhaskar Neti
Interim Resolution Professional
(in the matter of Guntur Multi Packaging
Industries Private Limited)
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Siva Sai Hari Bhaskar Neti
Interim Resolution Professional
(in the matter of Guntur Multi Packaging
Industries Private Limited)
IBBI/IPA-001/IP-P-02204/2020-2021/13468

Place : Visakhapatnam
Date : March 17, 2022

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